

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/01523/2017

Chandigarh, this the 22nd day of December, 2017

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

Vinay Ghangas son of Shri Naresh Kumar, aged about 26 years, resident of Village Puther, Tehsil Israna, District Panipat, Haryana (Group-C).

....APPLICANT

(Present : Mr. Minkal Rawal, Advocate)

VERSUS

Staff Selection Commission, through its Chairman, Block No.12, 5th Floor, CGO Complex, Lodhi Road, New Delhi-110003.

....RESPONDENT

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

At the very outset, learned counsel for the applicant seeks permission to withdraw the instant O.A with liberty to file a fresh O.A on the same cause of action by challenging the rule formulation.

Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 22.12.2017

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